

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

25

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/01/2020 at 11.30 am.

PRESENT: SHRI R VARADHARAJAN, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/358/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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1.	SO SATHIYANARAYANAN	COUNSEL FOR APPLICANT	Sg. 12.
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ORDER

At request of the Applicant counsel, post this matter on 23.01.2020.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical),

-Sd-

(B. S. V. PRAKASH KUMAR)
Member (Judicial)

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